

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1012 of 1999

New Delhi, this the 17th day of May, 1999

HON'BLE SHRI N.SAHU, MEMBER(A)

P.Ganesh
 S/o Shri Palaniswamy,
 Aged about: 20 years
 Resident of: M0123, Shakkurpur,
 New Delhi-110034

And employed as:

Monthly Rated Casual Labour
 In the Departmental Canteen
 Ministry of Planning & Programme Implementation,
 Department of Statistics,
 Patel Bhawan,
 New Delhi-110001.

-APPLICANT

(By Advocate: Shri B.B.Rawal, through proxy counsel
 Shri B.L.Madhok)

Versus

1. Union of India
 through the Secretary,
 Ministry of Personnel, Public Grievances & Pension
 Department of Personnel & Training,
 Government of India,
 North Block,
 New Delhi-110001.
2. The Secretary,
 Ministry of Planning & Programme Implementation
 Department of Statistics,
 Government of India,
 Patel Bhawan,
 New Delhi-110001.
3. Shri Deepak Seth,
 Secretary(Canteen)
 Ministry of Planning & Programme Implementation
 Department of Statistics,
 Government of India,
 Patel Bhawan,
 New Delhi-110001.
4. Shri Sunil Kumar,
 Monthly Rated Casual Labour and junior
 to the applicant in terms of length of service
 Ministry of Planning & Programme Implementation
 Department of Statistics,
 Government of India,
 Patel Bhawan,
 New Delhi-110001.

-RESPONDENTS

Kanwal Singh

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O R D E R (ORAL)

By Hon'ble Shri N. Sahu, Member(A)

Shri B.L.Madhok, learned proxy counsel for the applicant seeks permission to withdraw the O.A. In fact, Shri B.B.Rawal was himself present in the morning and made the request. Prayer allowed. The O.A. is dismissed as withdrawn.

Transcribed

(N. SAHU)
MEMBER(A)

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